

# ABIRAMI FINANCIAL SERVICES (INDIA) LIMITED

(CIN: L65993TN1993PLC024861)

Registered Office: Old No. 11, New No. 2, Parthasarathypuram, 2nd Street, T.Nagar, Chennai- 600017, Tamil Nadu, India;  
Tel.:044-24356224 / 24355869; Fax: 044-24325643; Website: [www.afslindia.in](http://www.afslindia.in); E-mail: [abicompliance@afslindia.in](mailto:abicompliance@afslindia.in)/[abi@afslindia.in](mailto:abi@afslindia.in).  
Compliance Officer: Mr. A.S. Arul Saravanan, Company Secretary & Compliance Officer

**CORRIGENDUM AND OFFER OPENING TO THE PUBLIC ANNOUNCEMENT, DRAFT LETTER OF OFFER AND LETTER OF OFFER FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS/ BENEFICIAL OWNERS OF THE EQUITY SHARES OF ABIRAMI FINANCIAL SERVICES (INDIA) LIMITED FOR THE BUY-BACK OF EQUITY SHARES THROUGH TENDER OFFER UNDER THE SECURITIES AND EXCHANGE BOARD OF INDIA (BUY-BACK OF SECURITIES) REGULATIONS, 2018, AS AMENDED.**

## **SCHEDULE OF ACTIVITIES**

The Schedule of Activities of the Letter of Offer should read as follows:

Activity	Day and Date
Date of Board Meeting approving the proposal for the Buy-Back	Thursday, January 12, 2023
Date of the Public Announcement for the Buy-Back	Saturday, January 14, 2023
Date of publication of the Public Announcement for Buy-Back	Monday, January 16, 2023
Record Date for determining the Buy-Back Entitlement and the names of Eligible Shareholders	Friday, January 27, 2023
Buy-Back Opening Date	Tuesday, March 14, 2023
Buy-Back Closing Date	Tuesday, March 28, 2023
Last date of receipt of completed Tender Form and other specified documents by the Registrar	Thursday, March 30, 2023
Last date of verification of Tender Forms by Registrar to the Buy-Back	Thursday, April 06, 2023
Last date of intimation to the Designated Stock Exchange regarding acceptance or non-acceptance of tendered Equity Shares by the Registrar	Monday, April 10, 2023
Last date of completion of settlement of bids by the Clearing Corporation/ Designated Stock Exchange	Tuesday, April 11, 2023
Last date of dispatch of share certificate(s) by the Registrar to the Buy-Back/ unblocking/ return of unaccepted Equity Shares by Designated Stock Exchange to Eligible Shareholders/ Seller Broker	Tuesday, April 11, 2023
Last date for payment of consideration to Eligible Shareholders who participated in the Buy-Back	Tuesday, April 11, 2023
Last Date of Extinguishment of Shares bought back	Tuesday, April 18, 2023

This Corrigendum is expected to be available on the SEBI website at <http://www.sebi.gov.in>. For further details, please refer to the Letter of Offer issued.

### **Issued by the Manager to the Offer**

#### **MANAGER TO THE OFFER:**

#### **BONANZA PORTFOLIO LIMITED**

Bonanza House, Plot No. M-2,

Cama Industrial Estate, Walbhat Road, Behind The Hub, Goregaon (East), Mumbai - 400 063

**Contact Person:** Ms. Swati Agrawal

**Tel No.:** +91 22 62735500/ 68363700

**Email:** [swati.agrawal@bonanzaonline.com](mailto:swati.agrawal@bonanzaonline.com)

**SEBI Registration No.:** INM000012306

**Date:** Monday, March 13, 2023

**Place:** Mumbai